### GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

### **LOK SABHA**

### STARRED QUESTION NO. \*431 TO BE ANSWERED ON 26.03.2018

### PRADHAN MANTRI KAUSHAL KENDRAS

### \*431. DR. KIRIT P. SOLANKI:

## Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the number of Pradhan Mantri Kaushal Kendras set up in the country so far, State/UT wise;
- (b) the number of candidates trained and placed;
- (c) the number of women and persons from Scheduled Castes and Scheduled Tribes trained at such Kendras;
- (d) the steps taken to provide incentives to small and medium size enterprises to provide employment to certified candidates; and
- (e) whether there exists a monitoring and evaluation mechanism to ensure due diligence during the training sessions and if so, the details thereof?

#### **ANSWER**

### MINISTER IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN)

(a) to (e) A Statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA STARRED QUESTION NO. 431 TO BE ANSWERED ON 26.03.2018 ASKED BY DR. KIRIT P. SOLANKI REGARDING 'PRADHAN MANTRI KAUSHAL KENDRAS'

- (a) Ministry of Skill Development and Entrepreneurship is promoting establishment of model and aspirational skill centres known as Pradhan Mantri Kaushal Kendra (PMKK) in every district for imparting skill training through Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2016-20. As on 21.03.2018, 526 Pradhan Mantri Kaushal Kendras (PMKKs) have been allocated across 27 States covering 484 Districts and 406 Parliamentary Constituencies (PCs). Out of which, 400 PMKKs have been established. The State-wise details of PMKKs are given at **Annexure I**.
- (b) and (c) As on 21.03.2018, 2,25,339 candidates have been trained in PMKKs. The placement data is reported within 90 days of certification of trained candidate. Out of 1,47,261 certified candidates, 50,185 candidates have been placed under various sectors throughout the country. The number of women candidates and persons from Scheduled Castes (SC) and Scheduled Tribes (ST) trained in PMKKs are as under:

| S. No. | Particulars      | Trained |
|--------|------------------|---------|
| 1      | Women candidates | 90,402  |
| 2      | SC candidates    | 30,666  |
| 3      | ST candidates    | 12,725  |

(d) and (e) Under the scheme, focus on employment has been significantly enhanced and candidates have been placed in various sectors and industries including small and medium enterprises. Training Centers (TCs)/ Training Providers (TPs) are mandated to organize placement/rozgar melas every six month with the support of Sector Skill Council. Additionally, scheme incentivizes TCs/TPs for facilitating placement of the trained candidates as per table below:

| Placement Percentage | Amount Per Candidate |  |
|----------------------|----------------------|--|
| 71-85%               | 3000/-               |  |
| 86% & More           | 5000/-               |  |

Also, the reimbursement of last 20% of training cost to TCs would be made only after wage employment or self employment to at least 70% of the trained candidates. Also, there is a special provision in the scheme to provide post placement support to women, PwDs and candidates from special areas (LWE, North East region and J&K).

Further, PMKVY 2016-20 is endowed with various provisions relating to continuous as well as performance monitoring of training centre. For ensuring quality of training under the scheme, all accreditation and affiliation of training centre is done through an online portal SMART with inspections done by an independent third party assessment agency. Adding to the improved accreditation process MSDE has initiated a process of continuous monitoring through various channels and mandatory re-accreditation every year. Under this self-audit reporting, call validations, surprise visits and monitoring through the Skills Development Management System (SDMS) have been adopted. The targets are being assigned to the TCs with a provision for periodic review. The grading is linked to quality of training, infrastructure availability, training capacity, past performance, geographical location and other relevant parameters. Various IT interventions such as Direct Benefit Transfer, Aadhaar linkage of trainers and trainees, Aadhar enabled biometric attendance of candidate and trainers, maintaining of all MIS through SDMS portal to check duplication of candidates, etc., have been ensured.

### State-Wise details of PMKKs, as on 21.03.2018, are given below:

| S.<br>No. | State/UT          | No. of PMKKs Allocated (Districts+PCs) | Location Sign-<br>off Done | Centre Sign-off<br>Done |
|-----------|-------------------|----------------------------------------|----------------------------|-------------------------|
| 1         | Andhra Pradesh    | 19                                     | 18                         | 11                      |
| 2         | Arunachal Pradesh | 0                                      | 0                          | 0                       |
| 3         | Assam             | 17                                     | 17                         | 15                      |
| 4         | Bihar             | 31                                     | 30                         | 24                      |
| 5         | Chattisgarh       | 26                                     | 26                         | 24                      |
| 6         | Delhi             | 4                                      | 4                          | 4                       |
| 7         | Goa               | 0                                      | 0                          | 0                       |
| 8         | Gujarat           | 29                                     | 23                         | 13                      |
| 9         | Haryana           | 21                                     | 21                         | 20                      |
| 10        | Himachal Pradesh  | 4                                      | 4                          | 4                       |
| 11        | Jharkhand         | 20                                     | 20                         | 12                      |
| 12        | Karnataka         | 34                                     | 33                         | 28                      |
| 13        | Kerala            | 10                                     | 10                         | 5                       |
| 14        | Madhya Pradesh    | 44                                     | 44                         | 41                      |
| 15        | Maharashtra       | 28                                     | 22                         | 12                      |
| 16        | Odisha            | 23                                     | 23                         | 23                      |
| 17        | Punjab            | 17                                     | 13                         | 6                       |
| 18        | Rajasthan         | 28                                     | 24                         | 23                      |
| 19        | Tamil Nadu        | 23                                     | 23                         | 15                      |
| 20        | Telangana         | 13                                     | 13                         | 12                      |
| 21        | Uttar Pradesh     | 64                                     | 64                         | 52                      |
| 22        | Uttarakhand       | 13                                     | 13                         | 12                      |
| 23        | West Bengal       | 37                                     | 35                         | 29                      |
| 24        | Mizoram           | 0                                      | 0                          | 0                       |
| 25        | Meghalaya         | 5                                      | 2                          | 2                       |
| 26        | Tripura           | 2                                      | 2                          | 2                       |
| 27        | Sikkim            | 0                                      | 0                          | 0                       |
| 28        | Nagaland          | 2                                      | 1                          | 1                       |
| 29        | Jammu & Kashmir   | 7                                      | 7                          | 7                       |
| 30        | Manipur           | 4                                      | 4                          | 2                       |
| 31        | Lakshadweep       | 0                                      | 0                          | 0                       |
|           | Andaman &         |                                        |                            |                         |
| 32        | Nicobar           | 0                                      | 0                          | 0                       |
| 33        | Puducherry        | 0                                      | 0                          | 0                       |
|           | Dadra & Nagar     |                                        |                            |                         |
| 34        | Haveli            | 0                                      | 0                          | 0                       |
| 35        | Daman & Diu       | 0                                      | 0                          | 0                       |
| 36        | Chandigarh        | 1                                      | 1                          | 1                       |
| Total     |                   | 526                                    | 497                        | 400                     |

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